

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3054
ANSWERED ON:13.12.2005
VIOLATION OF INTERNATIONAL BORDER
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Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of violation of international agreement on borders reported during each of the last three years, border-wise; and

(b) the action being taken by the Government to check the violation of international borders in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a): There have been 9 (nine) instances of violation of India-Bangladesh border, 1 (one) instance each on India-Pakistan, India-Nepal and India-Myanmar borders during the year 2002 to 2005 (till date).

(b): The matter regarding violation of the international borders/LAC has been raised with respective neighboring countries through diplomatic channels as well as border personnel meetings. The Government of India is committed to safeguarding the sanctity of India's international boundaries and to take all necessary steps to ensure that these are not violated.